

THE MINISTER OF HOME AFFAIRS (SHRI UMASHANKAR DIKSHIT): The Chief Ministers of Haryana and Uttar Pradesh met me on the 17th May and suggested that I should arbitrate and that my award would be accepted by both the parties. I have accepted the suggestion. Accordingly, discussions with the representatives of the Governments of Haryana and U.P. and collection of necessary data are in progress with a view to arriving at a fixed boundary.

In the case of the boundary dispute between Maharashtra and Karnataka, our efforts in the direction of finding out an equitable solution which would command maximum acceptability are actively proceeding.

Revision of the Fifth Five Year Plan

*110. SHRI O. P. TYAGI:

DR. RAMKRIPAL SINHA:

SHRI JAGDISH PRASAD MATHUR:

SHRI S. C. ANGRE:

SHRI GANESH LAL MALI:

Will the Minister of PLANNING be pleased to refer to the reply to Starred Question 214 given in the Rajya Sabha on the 2nd May, 1974 and state:

(a) whether Government have since taken any decision in view of the steep rise in prices to revise the Fifth Five Year Plan;

(b) if so, the details thereof; and

(c) how far the basic objectives of the Fifth Plan are likely to be achieved under the revised plan?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a and b) As stated earlier, the Planning Commission have undertaken various exercises to determine what adjustments are necessary in the Draft Fifth Five Year Plan as well as advising on measures needed to combat the present inflationary situation. These exercises are continuing.

(c) All care is being taken to safeguard the basic objectives outlined in the Draft Fifth Five Year Plan to the extent possible.

Home for old and Ailing Freedom Fighters

*111. SHRI V. C. KESAVA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration for setting up a Home in Karnataka State for the old and ailing freedom fighters of the South;

(b) if so, what are the details thereof; and

(c) by when it is likely to be set up?

THE MINISTER OF HOME AFFAIRS (SHRI UMA SHANKAR DIKSHIT): (a) to (c) while no proposal is under consideration to set up such a Home in Karnataka; Government have decided to set up one in the Union Territory of Pondicherry. The Union Territory Administration have been asked to send detailed proposals about land etc.

Development programmes for P. and T. Circle, Kerala

*112. SHRI S. KUMARAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the details of the development programmes which are likely to be implemented in the P&T Circle Kerala during the Fifth Five Year Plan;

(b) whether it is a fact that the present telephone exchange building in Quilon, Kerala, is not adequately equipped for proper functioning of the telephone exchange;

(c) if so, whether it is proposed to be included in the development programmes; and

(d) if not; what are the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI K. BRAHMANANDA REDDY): (a) The 5th Five Year Plan has